

**Posting of Additional Typists on Basis of Job Analysis in Divisional Office, Ajmer (Western Railway)**

2317. SHRI PRAVINSINH SOLANKI: Will the Minister of RAILWAYS be pleased to refer to the reply to Unstarred Question No. 2228 on 15th June, 1971 regarding Assessment of workload and staff requirements of Typists for Agra Division (Western Railway) and state :

(a) whether Government intend to provide 6 additional posts of Typists justified on the basis of job-analysis conducted in the Divisional Office, Western Railway, Ajmer in the month of May, 1969;

(b) if so, the approximate time by which these posts are likely to be provided by Government; and

(c) if not, how Government propose to manage the additional work of these 6 Typists in the Divisional Office, Western Railway, Ajmer ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) The position with regard to sanctioning of additional posts of typists for the Ajmer Division (not Agra Division) furnished in reply to part (c) of question No. 2228 of 15.6.1971 still holds good.

(b) Does not arise.

(c) The work is being managed with the existing staff.

**ऋषिकेश, देहरादून में गंगा नदी द्वारा भूमि का कटाव**

2318. श्री मुल्की राज सेनी : क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गंगा नदी द्वारा भूमि कटाव से ऋषिकेश, जिला देहरादून, उत्तर प्रदेश में भयानक स्थिति उत्पन्न हो गई है;

(ख) यदि हाँ, तो भूमि कटाव को रोकने के लिए सरकार के विचाराधीन क्या योजना है; और

(ग) उस योजना को कब तक कार्यान्वित किया जाएगा ?

सिंचाई और विद्युत मंत्रालय में उप मंत्री (श्री बंजनाथ कुरील) : (क) से (ग). ऋषिकेश शहर की सीमा में गंगा द्वारा कटाव की रिपोर्ट प्राप्त हो गई है। राज्य अधिकारियों से प्रार्थना की गई है कि कटाव के कारणों की जाँच करने और कटाव को रोकने के लिए उचित उपचारी उपाय तैयार करने के लिए सिंचाई अनुसंधान संस्थान, रुड़की में माडल अध्ययन करें।

**बिहार के गया जिले में भूमि की सिंचाई**

2319. श्री सुखदेव प्रसाद वर्मा : क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार राज्य के गया जिले में भूमि की सिंचाई के लिए अपर सिकरी रिजर-बायर तिलैया डाइवर्सन स्कीम और मुहाने जलाशय स्कीम के संबंध में सर्वेक्षण किया गया था;

(ख) क्या उपरोक्त योजनाओं से गया जिले की इस भूमि की सिंचाई संभव हो सकेगी जो बराबर सूखा और अकाल ग्रस्त रहती है;

(ग) यदि हाँ, तो क्या इनकी उपयोगिता को देखते हुए सरकार का विचार इन योजनाओं को चौथी पंचवर्षीय योजना में सम्मिलित करने और इन्हें कार्यान्वित करने का है; और

(घ) यदि नहीं तो इसके क्या कारण हैं ?

सिंचाई और विद्युत मंत्रालय में उप मंत्री (श्री बंजनाथ कुरील) : (क) और (ख). बिहार सरकार ने तिलैया व्यपवर्तन स्कीम के लिए

प्रस्ताव भेजे हैं। यह सुझाव दिया गया है कि परियोजना में प्रस्तावित टनल का संरक्षण पुनः किया जाए। संशोधित परियोजना की प्रतीक्षा की जा रही है। वर्तमान तिलैया जलाशय के व्यपवर्तन के मामले की भी समिति जांच कर रही है जिसमें बिहार और पश्चिम बंगाल के अभियंता भी प्रतिनिधियों के रूप में शामिल हैं।

बिहार सरकार अपर सकरी और मोहाने स्कीमों का अनुसंधान कर रही है।

(ग) और (घ). योजना में सम्मिलित करने का प्रश्न स्कीमों के तैयार हो जाने के बाद ही उठेगा।

**Number of Employees who performed Election Duties during Mid-term Lok Sabha Poll in Punjab**

2320. SHRI TEJA SINGH SWATANTRA : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the number of employees who performed the election during mid-term Lok Sabha polls in the State of Punjab, District-wise;

(b) the amount of Travelling/Daily Allowances paid to such employees, District-wise;

(c) the amount still not paid, District-wise; and

(d) the steps taken to expedite payment of such allowances ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY) :

(a) to (d). The information is being collected and will be laid on the Table of the House.

**Agreement between the Workers of Beas Project and its Management**

2321. SHRI TEJA SINGH SWATANTRA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether any agreement, written or otherwise, was arrived at between the workers of Beas Project at Talwara and the management and Union Deputy Minister of Irrigation and Power sometime in 1970 in connection with the absorption of retrenched staff;

(b) if so, the terms of agreement together with steps taken so far to implement the agreement;

(c) whether retrenchment/termination notices have been served upon workers at Talwara despite the agreement; and

(d) if so, the steps proposed to be taken to stick to the agreement in view of labour unrest at Talwara ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) No, Sir.

(b) Does not arise.

(c) and (d). As and when any retrenchment has to take place efforts are made to find alternate jobs for the workers on the other unit of Project against vacancies if available.

**Imports of Punch/Verifier**

2322. SHRI CHANDRA SHAILANI : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether 16 Punch/Verifier machines were purchased by the office of the Chief Controller of Imports and Exports in 1966-67;

(b) whether 16 Punch/Verifier Operators were appointed for these machines;